

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 640
60/252/ND/2023

IN THE MATTER OF:

Income Tax Officer, Ward 3(1), New Delhi

...APPELLANT

Vs.

ROC and Ors. (M/s. Arpana Tradex Pvt. Ltd.)

...RESPONDENT

Section
U/s 252

Order delivered on 18.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

For the Income Tax Department

:

:Mr. Sanjay Kumar, Ms. Easha
and Hemlata Rawat, standing
counsels

For the Respondent

:Mr. Aditya Guha And Mr. Pavan
Chaturvedi Advocates For R2 And
R3

For the RoC

:

ORDER

Ld. Counsel appearing for the Respondent No.2 & 3 seeks time to file response. 2 weeks' time granted. Issue fresh notice to the unserved Respondents. Appellant is directed to take necessary steps and file affidavit of service within two weeks. *Dasti* permitted. List on **20.07.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)